

Name of the corporate debtor: Rajahmundry Godavari Bridge Limited

Annexure 3  
Date of commencement of CIRP: 27 February 2020

List of creditors as on: 04-January-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest *	Amount covered by guarantee *	Whether related party?	% of voting share in CoC					
1	Canara Bank	18-Mar-21	2,705,307,864	2,705,307,864	Term loan	1,904,300,000	1,904,300,000	No	29.29%	-	-	-	-	Security Details in attached in Annexure A
2	Union Bank of India	06-Apr-21	2,647,258,545	2,647,258,545	Term loan	1,835,500,000	1,835,500,000	No	28.67%	-	-	-	-	
3	Bank of Baroda	13-Mar-20	2,524,633,718	1,948,297,770	Term loan	1,376,500,000	1,376,500,000	No	21.10%	-	-	576,335,948	-	
4	Punjab National Bank (erstwhile United Bank of India)	27-Feb-21	1,934,216,577	1,934,216,577	Term loan	1,376,500,000	1,376,500,000	No	20.94%	-	-	-	-	
			9,811,416,704	9,235,080,756		6,492,800,000	6,492,800,000		100.00%	-	-	576,335,948	-	

\*Note: The Amount covered by security interest and the amount covered by guarantee are for the same term loan agreement